RC/ARC No.129/2019 Ram Kaur Vs. Sunil Bajaj

(Through V/C Cisco-Webex)

08.07.2020

At 12:00 Noon to 12:05 PM

Present:

Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. Kanack Pandey, Ld. Counsel for the petitioner.

Sh. P.K.Rawal and Sh. Tarun Aggarwal, Ld. Counsel for the respondent.

Time is sought by the petitioner to file reply to leave to defend application.

Let, the same be filled within 10 days on the E-mall of the Court and a copy be provided to the respondent through E-mode, who shall be at liberty to file rejoinder, if any.

Be listed for arguments on leave to defend application on 17.08.2020 at 12:00 Noon. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

(RAJINDER KUMAR) SCJ-cum-RC (West), THC Delhi: 08.07.2020

RC/ARC No.18/2019 Usha Yadav & Ors. Vs. Jatinder Pal Singh

(Through V/C Cisco-Webex)

08.07.2020

At 11:35 AM to 11:45 AM

Present:

Sh. Aridaman Singh Cheema, Ld. Traince Judge.

Sh. Mohinder Pal Singh, Ld. Counsel for the petitioner.

None for the respondent.

It is submitted by the Ld. Counsel that the matter is pending before Mediation Centre and is likely to be settled there.

In these circumstances, the matter is adjourned.

Be listed for settlement, if any / further proceedings on 10.09.2020. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

(RAJINDER KUMAR) SCJ-cum-RC (West), THC

Delhi: 08.07.2020

Madhusudan Sharma Vs. Union Roadways Ltd.

(Through V/C Cisco-Webex)

08.07.2020

At 12:30 PM to 01:05 PM

Present:

Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. Sunil Kumar, Ld. Counsel for the plaintiff.

Sh. Dhananjay Shahi, Ld. Counsel for the defendant.

F.A heard.

Be listed for orders on 23.07.2020. A scanned copy of

Order-sheet he sent to the Coordinates of Communication